

LOK SABHA

STARRED QUESTION NO. 113

TO BE ANSWERED ON 25.11.2019

Purchase of LNG

*113. SHRI SUBBARAYAN K.:

SHRI M. SELVARAJ:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Petronet LNG Limited, a firm promoted by GAIL, IOCL, ONGC and BPCL has signed a Memorandum of Understanding (MoU) with the US firm Tellurian to purchase 5 million tonnes per annum of Liquefied Natural Gas (LNG) from Driftwood, concurrent with its equity investment and if so, the details thereof;
- (b) whether the Petronet LNG Board had not favoured such a deal in April/May this year; and
- (c) if so, the details thereof and the reasons for going for such a deal now?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO.*113 ASKED BY SHRI SUBBARAYAN K., MP AND SHRI M. SELVARAJ, MP TO BE ANSWERED ON NOVEMBER 25, 2019.

(a) to (c) Petronet LNG Limited (PLL) has executed a Non-Binding-Memorandum of Understanding (MOU) on September 21, 2019, with M/s Tellurian Inc, who are developing Driftwood LNG terminal in USA. The MoU is Non-Binding in Nature and as per the MoU, PLL (and/or its affiliates) would explore the possibility of making an investment, if found feasible based upon techno commercial & financial evaluation. This in turn will get PLL the right to purchase from 1 MMTPA - up to 5 MMTPA of LNG.

PLL had initially signed a non-binding MOU with M/s Tellurian Inc on February 14, 2019 and same was informed to its Board in the meeting held on 9th April, 2019. The above non-binding MOU expired on June 30, 2019. In continuation of the same this non-binding MOU was again signed on September 21, 2019 with expanded terms with M/s Tellurian Inc, of which the PLL Board has been kept informed.
